NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.31/(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES:

Shri Kalpesh Kantilal Dedhia

V/s. M/s. Altius Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

1. S.Das

S. No.

DESIGNATION

SIGNATURE

Stan

ilb. Mohernorth Ummonwale

NAME

Adv-for L. No. 4,9812 COMMON ORDER

<u>COMMON ORDER</u> <u>T.C.P. No. 31/397-398/CLB/MB/MAH/2010</u> <u>T.C.P. No. 32/397-398/CLB/MB/MAH/2010</u>

- No one is present from the side of the Petitioner.
- From the side of the Respondent an Order of the Hon'ble High Court in CLB Company Petition No. 33/2010 dated 17.02.2017 is placed on record.
- Since the Order of the Hon'ble High Court is now pronounced and placed on record, therefore both these Petitions can be proceeded.
- 4. The Learned Representative of the Respondent is hereby directed to circulate the next date of hearing to the Petitioner as well as on their Legal Representatives intimating therein that in case of nonappearance the matter shall be proceeded ex-parte on merits.
- The next date of hearing is fixed on 18.04.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 20.03.2017